

1	2	3	4
25. Social and Women's Welfare and Welfare of Scheduled Castes and Backward Classes	20,62,08,000	71,50,000	20,62,07,000 71,50,000
26. Technical Education and Industrial Training	7,63,24,000	15,17,000	7,63,24,000 15,17,000
27. Tourism and Cultural Affairs	88,68,000	1,82,48,000	88,68,000 1,82,48,000
28. Transport	44,15,75,000	6,54,00,000	44,15,76,000 6,54,00,000
29. Vigilance	71,18,000	...	71,19,000 ...

16.10 hrs.

Bill.

PUNJAB APPROPRIATION (NO. 2) BILL*

Sir, I beg to move: **

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the consolidated Funds of the State of Punjab for the services of the financial year, 1988-89.

MR. DEPUTY SPEAKER: The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the consolidated Fund of the State of Punjab for the services of the financial year, 1988-89."

The motion was adopted

SHRI B.K.GADHVI: Sir, I introduce the

"That the Bill to authorise payment and appropriation of certain sums from and out of the consolidated Fund of the State of Punjab for the services of the financial year 1988-890, be taken into consideration."

MR. DEPUTY SPEAKER: The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out fo the Consolidated Fund of the State of Punjab for the services of the financial year 1988089, to be taken into consideration:"

The motion was adopted

MR. DEPUTY SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

* Published in the Gazette of India Extraordinary Part II Section 2 dated 18.8.88.

** Introduced/moved with the recommendation of the President.

"That Clauses 2 and 3 and Schedule Stand part of the Bill."

The motion was adopted

Clauses 2 and 3 ... Schedule were added to the Bill.

MR. DEPUTY SPEAKER: The question is:

"That clause 1, Enacting Formula and the Long title stand part of the Bill"

The motion was adopted

Clause 1, Enacting Formula and long Title were added to the Bill.

SHRI B.K. GADHVI: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY SPEAKER: The question is:

"That the Bill be passed"

The motion was adopted

DEMANDS FOR GRANTS (TAMIL NADU), 1988-89

[English]

THE MINISTER OF STATE IN THE

Demands for Grants, 1988-89 in respect of State of Tamil Nadu Submitted to the vote of Lok Sabha

DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : As the House is aware, the annual financial statement of the Government of Tamil Nadu for 1988-89 together with the Demands for Grants were laid on the table of this House on the 17th March, 1988. An explanatory memorandum on the Budget was also circulated among the Hon. Members. After general discussion of the Budget and discussion of the Demands for Grants on Account, the House granted Vote on Account sufficient to meet the expenditure of the State during the first six months of 1988-89.

I would now request the House to consider and grant the balance of Demands needed for meeting the expenditure of the State Government during the current financial year.

MR. DEPUTY SPEAKER: Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order paper, be granted to the President out of the Consolidated Fund of the State of Tamil Nadu to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1989, in respect of the heads of demands entered in the second column thereof against Demands 1 to 59."

No. of Demand	Name of Demand	Amount of Demand for Grant on Account Voted by the House on 28.3.1988		Amount of Demand for Grant submitted to the vote of the House	
		Revenue	Capital	Revenue	Capital
1	2	Rs.	Rs.	Rs.	Rs.
1.	Land Revenue Department	12,34,97,000	—	12,34,96,000	—